



**Title:**Tender

**Reference No.:**IRDAI/ADMN/MISC/TNDR/133/05/2021

**Date:**17/05/2021

Corrigendum to e-tender No. IRDAI/ADMN/MISC/TNDR/133/05/2021 for providing Housekeeping services on Outsourcing basis to IRDAI, Hyderabad

**Corrigendum to e-tender No. IRDAI/ADMN/MISC/TNDR/133/05/2021 for providing Housekeeping services on Outsourcing basis to IRDAI, Hyderabad**

With regard to the above e-tender, the following modifications (highlighted in bold and italics) may be noted:

Para No.	Original	Modified
17 (I) Heading	Uniform and Other Facilities: It shall be the responsibility of the successful tenderer to provide full uniform with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.	Uniform and Other Facilities ( <i>applicable only for categories of Driver, Semi-Skilled, and Unskilled</i> ) – It shall be the responsibility of the successful tenderer to provide full uniform with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government
10 i (Articles of Agreement)	Uniform and Other Facilities: It shall be the responsibility of the successful tenderer to provide full uniform with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.	<i>Uniform and Other Facilities (applicable only for categories of Driver, Semi-Skilled, and Unskilled) –</i> It shall be the responsibility of the successful tenderer to provide full uniform with the name plate/identity card to the manpower deployed to perform their duties. The identity cards shall be produced on demand by any authority of IRDAI or of the Government.

All other terms and conditions remain unchanged.

17.05.2021

Chief General Manager,  
IRDAI, Hyderabad